

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016 (CP 27 of 2016)] With
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

COMMON ORDER

Learned Senior Counsel Mr. Saurabh N appeared for the Petitioner. Learned Senior Counsel Mr. Navin Pahwa appeared for the R-1. Learned Counsel Mr. Amlapush Surti appeared for the R-. 2. Learned PCS Mr. Dilip Kumar Jain appeared for R-4

Learned Counsel Mr. Sandeep Singhi a.w. Learned Counsel Ms. Parini Shah appeared. Learned Counsel Mr. Hamesh Naidu appeared. Learned Counsel Ms. Poonam Mathur appeared. Learned Counsel Ms. Trisha Baxi appeared. Learned Counsel Mr. Sagar Himtani appeared. Learned Counsel Mr. Ankit Dubey appeared.

Heard learned senior counsel for Respondent No. 1

Matter stands adjourned for further consideration on 13.01.2021 at 2.30 P.M.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 8th day of January, 2021


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)